

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 218
CP-13/ND/2024
IA- 91/2024

IN THE MATTER OF:

Supriya Mukherji & Ors.

...

Applicant/Petitioner

Versus

**Sigma Research and Consulting Pvt. Ltd. &
Ors.**

...

Respondent

Under Section: 241(1), 242(4) Comp. Act.

Order delivered on 05.04.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Tushita Ghosh, Adv. Rohit, Adv. Tushita
Ghosh, Adv. Rohit

For the Respondent : CS Kamal Kirti, Adv. Sakshi Gandhi R-1 to R-4

HYBRID HEARING (PHYSICAL & VC)

ORDER

It is already 4:35 pm, the hearing is deferred to 12.07.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)